

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

107. I.A. 2645/2022 In

C.P.(IB)-1067(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: IDBI Bank Limited

VS

Osian's Connoisseurs of Art Pvt Ltd.

Appearance

For RP in IA 2645/2022: Adv. Shyam Kapadia a/w Adv. Bhanu Chopra
a/w Adv. Darshan Suvarna a/w Adv. C G Shanker Girish Sriram Juneja i/b
Vigil Juris

For SRA: Adv. Aastha Agarwal is present through VC

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2645/2022

Pursuant to the order dated 05.04.2024 the RP has filed additional affidavit on 12.04.2024 placing on record the requisite details. It is stated that the same has also been served on Successful Resolution Applicant (SRA).

On 02.05.2024 the SRA had sought adjournment to seek instructions. When the matter was called today Proxy counsel for the SRA submits that arguing counsel is out of India and will be back in the first week of July. At her request, matter is adjourned to **05.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Sd/-
LAKSHMI GURUNG
Member (Judicial)

//MANISH TIWARI//